

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3654
ANSWERED ON:26.04.2012
COMMISSION TO PETROL PUMP DEALERS
Rama Devi Smt.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the percentage of commission given to petrol pump dealers by Oil marketing Companies (OMCs) for selling petrol and diesel;
- (b) whether the commission given is very less due to which it is hard to operate the petrol pumps resulting in blackmarketing and adulteration of petroleum products; and
- (c) if so, the corrective measures being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R. P. N. SINGH)

(a) to (c): A Committee was constituted under the chairmanship of the then Joint Secretary (Marketing), Ministry of Petroleum & Natural Gas for devising a suitable mechanism for fixing the Dealers' Commission on Petrol and Diesel based on several demands raised by Dealers Associations. After due consideration of the recommendations of the Committee, the Dealers' Commission on Petrol has been revised from ` 1218/ KL to ` 1499/ KL and on Diesel from ` 757/ KL to ` 912/ KL with effect from 1.7.2011. It has also been agreed to revise the rate of Dealers' Commission on annual basis.